## ORDER

In order to prevent the spread of pandemic of Coronavirus (COVID-19), the Government of Uttar Pradesh has declared lockdown in the districts of Prayagraj, Lucknow, Agra, Gautam Buddha Nagar, Ghaziabad, Varanasi, Kanpur Nagar, Aligarh, Moradabad, Lakhimpur Kheri, Bareilly, Azamgarh, Meerut, Gorakhpur and Saharanpur. Therefore, in order to ensure availability of day-to-day essential commodities and medical necessities, Hon'ble Court has been pleased to direct the undersigned to form a team of following officers / officials for the convenience of Hon'ble Judges, on a 24x7 basis:

S/Sri

- 1. Ashish Kumar Srivastava, Registrar (Protocol), Mob: 9415218422
- 2. Krishna Deo , Registrar, Mob: 8004905529
- 3. Deepak Mehrotra, Joint Registrar (Protocol), Mob: 8004905429
- 4. Ajeet Kumar Srivastava, Section Officer (Nazarat), Mob: 9515279501
- 5. Sanjay Tiwari, Section Officer, Mob: 8004905297
- 6. Alok Kumar Singh, Section Officer, Mob: 8004905662
- 7. Shashank Srivastava, Section Officer, Mob: 9450952760
- 8. Abhilash G., Review Officer, Mob: 9795362575

## Medical Officer - Dr. Mangesh, Mob: 9918511289

Sd/-

Registrar General 22.03.2020